

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

53.

IA 176(MB)2024
IN C.P. (IB)/1227(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 29.04.2024

NAME OF THE PARTIES:

Idbi Bank Ltd (Through Resolution
Professional Mr. Indrajit Mukherjee)

Vs

Mr. Tushar Shivaji Ganage

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Financial Creditor present. Mr. Manoj Mishra, Ld. Counsel for the Personal Guarantor present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)